

are responsible for a larger group of mental breakdown, than in any other country

(c) The subject matter is primarily the concern of the State Governments. So far as the Government of India are concerned, there is only one mental hospital, viz., the Hospital for Mental Diseases, Ranchi, under their administrative control. This Hospital which was previously managed by a Board of Trustees, was taken over by the Government of India with effect from the 1st June, 1954, with a view to reorganise it on sound lines and also to make it a model centre for the treatment of mental disorders. The bed strength of the Hospital is 100. A scheme for the development of the Hospital at a cost of Rs 8.25 lakhs has been included in the Second Five Year Plan.

2. A scheme for the construction of a Mental Hospital at Shahdra under the Delhi Administration has been included in the Second Five Year Plan.

3. The Government of India have also established an All-India Institute of Mental Health at Bangalore for post-graduate teaching and research in mental health. A scheme for the expansion of the Institute at a cost of Rs 26 lakhs has been included in the Second Five Year Plan and is being implemented.

4. A scheme for the establishment in teaching hospitals of Child Guidance Clinics and Psychiatric Departments at a cost of Rs 20 lakhs has also been included in the Second Five Year Plan. Under this scheme the Central Government will give financial assistance to State Governments for the establishment of these clinics upto 75 per cent of non-recurring and 50 per cent, of recurring expenditure. These clinics are intended for the treatment of behaviour personality, habit disorders of children and Psychosomatic disturbances, Juvenile psychoneurosis and psychoses by the application of mass treatment method jointly with the co-operation and assistance of the State Governments,

in whose jurisdiction the clinics are to be located. Sanction has so far been accorded for the establishment of seven units under this scheme. Financial assistance to the extent of about Rs 2 lakhs has so far been given to the various State Governments.

Sidhpur Railway Station

3624. Shri M. B. Thakore: Will the Minister of Railways be pleased to state.

(a) whether it is a fact that the goods shed of Sidhpur Railway Station is being shifted because new lines are being constructed in the existing railway yard,

(b) if so, what arrangement has been made for the storage of goods coming to Sidhpur Railway Station; and

(c) whether it is a fact that demurrage charge has been imposed on some of the businessmen and traders of Sidhpur though there was no arrangement for keeping the goods under the goods shed?

The Deputy Minister of Railways (Shri Shahnawaz Khan). (a) Yes, Sir

(b) The old goods shed is still available for public use and the facilities which were available hitherto for loading and unloading as well as storage still continue to exist.

(c) It has been reported that demurrage was charged by the Goods Clerk for detention to six wagons on 21st and 22nd February, 1959, although these had not been placed in position for unloading. The question whether the recovery of demurrage in these cases was justified is being looked into and appropriate action will be taken thereafter.

Catering Contractors

3625. Shri M. B. Thakore: Will the Minister of Railways be pleased to state

(a) the total number of catering contractors who do not work personal-

ly but keep servants and other sub-contractors to work for them on the Western Railway,

(b) the total number of servants of such caterers who are working under their direct supervision,

(c) the total number of employees of the former contractors whose holdings were reduced or departmentalised who are still unemployed for two years or more on Western Railway, and

(d) the number and nature of complaints received from the MPs and other persons against catering contractors on Western Railway for supplying unwholesome food to the passengers and charging very heavily?

The Deputy Minister of Railways (Shri Shahmawaz Khan): (a) There are 1454 catering contractors on the Western Railway. All the contractors associate themselves with the work, including that of supervision, in varying degrees. Servants are appointed by many of them, but the appointment of sub-contractors is not permitted.

(b) 2,213

(c) The Government have no information.

(d) During the period March, 1958 to February, 1959, 9 complaints about unwholesome food and 2 complaints about over-charging were received. None of these complaints were from Members of Parliament.

Co-operative Farming Schemes in Orissa

3626 Shri Sanganna: Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the Government of Orissa have recently applied for financial assistance under the Co-operative Farming Scheme; and

(b) if so, with what results?

The Deputy Minister of Community Development and Co-operation (Shri

B S Murthy): (a) and (b) No Sir. The State Government applied for financial assistance for the year 1957-58. An amount of Rs 2090 being 50 per cent of the cost of the additional departmental staff appointed for the development of co-operative farming was sanctioned during that year. Regarding 1958-59, the Government has been informed that the matter would be considered when the general pattern of assistance for co-operative farming experiments is finalised.

Sawing of Timber by Chatham Saw Mill, Forest Department, Andamans

3627 Shri Raghunath Singh: Will the Minister of Food and Agriculture be pleased to state

(a) whether in May 1958 or near about that, the Chatham Saw Mill of the Forest Department, Andaman Islands, had re-sawn sleepers that were sawn previously for Sudan Railways and also other sawn timber, to give load to S S Jalganga,

(b) if so, the quantity in cubic feet separately of such sleepers and other sawn timber before re-sawing,

(c) the out-turn obtained after re-sawing,

(d) the value of such sleepers prior to re-sawing and other sawn timber respectively as per Sudan order rates and as per rates then prevalent in Indian market for the sawn timber re-sawn, and

(e) the price obtained after re-sawing?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Yes, only such sleepers as would have been rejected by the Sudan Railways were re-sawn.

(b) 3,378 C ft

(c) C.ft.

(i) M G. Sleepers for Indian Railways (8" x 4½" x 6")—	
1,244 pieces.	1876.00
(ii) Other sizes (Long Length)	593.02
(iii) Other sizes (Short Length)	256.51
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